

(d) the number of cases pending in the above DRT; and

(e) the average annual cases coming to this DRT during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) There is no post of Chairperson in DRT, Visakhapatnam. There is a post of Presiding Officer in DRT, Visakhapatnam, which is lying vacant since 31.12.2014, however, additional charge has been entrusted to Presiding Officer, DRT-3, Kolkata. A candidate has been selected for post of Presiding Officer in DRT, Visakhapatnam and proposal has been sent for final approval.

(d) Its ascertained from DRT, Visakhapatnam that total 2887 cases are pending as on 30th June, 2016;

(e) Pending cases during last three years:

Years	Pending cases
FY-2013-14	530
FY-2014-15	806
FY-2015-16	1042

Sectoral and GDP growth during the Financial Year 2014-15 and 2015-16

230. SHRI K. T. S. TULSI: Will the Minister of FINANCE be pleased to state the details of sectoral growth and GDP growth in general, during the Financial Year 2014-15 and Financial Year 2015-16, and that in industry sector and service sector in particular, for the said period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): The growth rate of Gross Domestic Product (GDP) at constant (2011-12) market prices and the growth rate of Gross Value added (GVA) at constant (2011-12) basic prices in sectors including agriculture, forestry and fishing, industry and services, during the financial years 2014-15 and 2015-16 are given in the following table.

Sector-wise growth in GVA at Constant (2011-12) Basic (Per cent)

Sector	Growth	
	2014-15 (1st RE)	2015-16 (PE)
1	2	3
Agriculture, forestry and fishing	-0.2	1.2
Industry	5.9	7.4

1	2	3
Mining and quarrying	10.8	7.4
Manufacturing	5.5	9.3
Electricity, gas, water supply and other utility services	8.0	6.6
Construction	4.4	3.9
Services	10.3	8.9
Trade, hotels, transport, communication and services related to broadcasting	9.8	9.0
Financial, real estate and professional services	10.6	10.3
Public administration, defence and other Services	10.7	6.6
GVA at constant basic prices	7.1	7.2
GDP at constant market prices	7.2	7.6

Source: Central Statistics Office (CSO).

1st RE= First Revised Estimates;

PE: Provisional Estimates.

Cases investigated by ED in Goa

231. SHRI SHANTARAM NAIK: Will the Minister of FINANCE be pleased to state:

(a) number of cases investigated by Enforcement Directorate in the State of Goa during the last three years;

(b) the names of the accused against whom each of those cases were filed;

(c) the amount, property etc. involved in each of the cases, case-wise; and

(d) the sections under which persons involved are being prosecuted.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) 06 cases are being investigated under the Prevention of Money Laundering Act, 2002 (PMLA) in the State of Goa during the last 04 years by this Directorate.

(b) to (d) These cases are at various stages of investigations. Disclosure of names of persons and other details of these cases at this stage will not be in public interest as the same may hamper the investigations.